

[Shri A. C. Guha]

1956, publishing further amendments to the Central Excise Rules, 1944.

(iv) Ministry of Finance (Revenue Division) Notification No. 6-CER/56, dated the 9th June, 1956, publishing further amendments to the Central Excise Rules, 1944.

(v) Ministry of Finance (Revenue Division) Notification No. 7-CER/56, dated the 16th June, 1956, publishing further amendment to the Central Excise Rules, 1944.

[Placed in Library. See No. S-238/56 for (i) to (v).]

(vi) Ministry of Finance (Revenue Division) Notification No. 8-CER/56, dated the 14th July, 1956, publishing further amendment to the Central Excise Rules, 1944. [Placed in Library. See No. S-264/56.]

AUDIT REPORT (POSTS AND TELEGRAPHS), 1956—PART I

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Audit Report (Posts and Telegraphs), 1956—Part I. [Placed in Library. See No. S-274/56.]

PROCEEDINGS OF COMMITTEE 'C' ON SECOND FIVE YEAR PLAN (LAND REFORMS AND AGRICULTURE INCLUDING ANIMAL HUSBANDRY) AND SYNOPSIS THEREOF

SHRI R. M. DESHMUKH (Madhya Pradesh): Sir, I beg to lay on the Table a copy of the Proceedings together with the Synopsis of proceedings of Committee 'C' on the Second Five Year Plan (Land Reforms and Agriculture including Animal Husbandry). [Placed in Library. See No. S-266/56.]

PROCEEDINGS OF COMMITTEE 'B' ON SECOND FIVE YEAR PLAN (INDUSTRIES, MINERALS, TRANSPORT AND COMMUNICATIONS) AND SYNOPSIS THEREOF

SHRI RAJENDRA PRATAP SINHA (Bihar): Sir, I beg to lay on the Table a copy of the Proceedings together with the synopsis of proceedings of Committee 'B' on the Second Five Year

Plan (Industries, Minerals, Transport and Communications). [Placed in Library. See No. S-273/56.]

SEVENTEENTH REPORT OF PUBLIC ACCOUNTS COMMITTEE (1955-56) ON THE APPROPRIATION ACCOUNTS (RAILWAYS), 1953-54

SHRI B. C. GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Seventeenth Report of the Public Accounts Committee (1955-56) on the Appropriation Accounts (Railways), 1953-54, Vol. I—Report. [Placed in Library. See No. S-272/56.]

THE HINDU MINISTRY AND GUARDIANSHIP BILL, 1955.

THE SECURITIES CONTRACTS (REGULATION) BILL, 1956.

THE RESERVE BANK OF INDIA (AMENDMENT) BILL, 1956.—

SECRETARY: Sir, I lay on the Table—

(i) The Hindu Minority and Guardianship Bill, 1955, as amended by the Lok Sabha.

(ii) The Securities Contracts (Regulation) Bill, 1956, as passed by the Lok Sabha.

(iii) The Reserve Bank of India (Amendment) Bill, 1956, as passed by the Lok Sabha.

PETITION ON THE STATES REORGANISATION BILL, 1956

SECRETARY: Sir, I have to report to the House that a petition relating to the States Reorganisation Bill, 1956, has been received by me.

PAPERS LAID ON THE TABLE

REPORT OF JOINT COMMITTEE OF THE HOUSES ON THE STATES REORGANISATION BILL, 1956

THE MINISTER FOR HOME AFFAIRS (SHRI GOVIND BALLABH PANT): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill to provide for the reorganisation of the States of India and for matters connected therewith.